Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No. 49 of 2005

This the 14 th day of September, 2005

HON'BLE SHRI SHANKER RJAU, MEMBER (J) HON'BLE SHRI S.P. ARYA MEMBER (A)

Sanjay Singh, aged about 30 years, son of Sri Ram Murti Singh, Resident of Village and Post Babaka Gaon, Sangipur, District Pratapgarh.

Applicant

By Advocate: None.

Versus

- 1. The Union of India, through the Secretary, Department of Telecommunication, Central Secretariat, New Delhi.
- 2. Post Master General, Allahabad Region, Allahabad.
- 3. Senior Superintendent of Post Offices, Pratapgarh.
- 4. Sub Divisional Inspector (Post Offices) Western, Lal Ganj Sub Division, Pratapgarh.

Respondents.

By Advocate: Shri Ganga Singh.

ORDER (ORAL)

By Hon'ble Shri Shanker Raju, Member (J)

Invoking Rule 15 of the CAT (Procedure)Rules, 1987, heard counsel for respondents.

- 2. Applicant having worked as an EDDA from 16.9.99 to 19.4.2000, had worked continuously for 3 years. In the light of DGPT O.M. dated 23.2.1979, which was reiterated in 2002 as well, though EDDA who have been appointed provisionally and discharged on administrative grounds are to be considered for inclusion in the waiting list and for further alternative employment.
- 3. The decision in O.A. No. 386/2003 N.B.Singh Vs. Union of India and others decided on 4.9.2003 is relied upon covers the issue.
- 4. O.A. stands disposed of with a direction to the respondents to consider inclusion of name of applicant in the waiting list and for further

alternate employment in the light of DGP&T's letter dated 23.2.1979. No costs.

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(S.P. Arya) Member (A)

HLS/-

(Shanker Raju) Member (J)